GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 5480 ANSWERED ON 3RD APRIL, 2025

DOUBLING OF SHS

†5480. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has taken or proposes to take any steps for doubling of State Highway (SH) No. 23 (Bota to Rajur), SH-54, SH-65, SH-50 and SH-320 and other major State roads under Shirdi Parliamentary Constituency in Maharashtra to ensure economic and social benefits and if so, the details thereof;

(b) whether the Government has received any requests from public representatives in this regard; and

(c) if so, the details thereof and the progress made so far in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (c) Government in Ministry of Road, Transport and Highways is primarily responsible for development and maintenance of National Highways (NHs). Government also sanctions works for development of State roads under Central Road and Infrastructure Fund (CRIF) Scheme based on the recommendations of the respective State/Union Territory (UT) Governments.

No works for doubling of State Highway (SH) No. 23 (Bota to Rajur), SH-54, SH-65, SH-50 and SH-320 under CRIF Scheme has been recommended by the Maharashtra State Government. However, based on the recommendations of the Maharashtra State Government, three works costing Rs. 25 Crores have been sanctioned under CRIF Scheme in the Financial Year 2024-25 for improvement of other major State roads under Shirdi Parliamentary Constituency in Maharashtra.

* * * * *